

COURT NO. 23**THE HONOURABLE DR JUSTICE VENKATA JYOTHIRMAI PRATAPA****To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (AGRICULTURE)</u>					
1	WP/28961/2026 IA 1/2026 Direction Petition	SRI NOTI BHARGAV Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR AGRICULTURE GP FOR FINANCE PLANNING	GUNTUR
<u>INTERLOCUTORY</u>					
2	AS/592/2026 (OS/35/2014) IA 1/2026 Stay Petition	KAMBHAM SAVITHRI Vs BADVELI NARAYANA REDDY	VARREY VENKATA NAGA VISHNU TEJA	M/S INDUS LAW FIRM	YSR KADAPA
3	AS/596/2026 (OS/42/2016) IA 1/2026 Direction Petition	GUDE VEERA RAGHAVAIAH Vs GUDE SRINIVASA RAO	RAMA CHANDRA RAO GURRAM		KRISHNA

COURT NO. 23**THE HONOURABLE DR JUSTICE VENKATA JYOTHIRMAI PRATAPA****To be Heard on Thursday The 8th day of October 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS</u>					
4	MACMA/2605/2008 (OP/37/2002)	UNITED INDIA INSURANCE COMPANY Vs GUVVALA SEKHARAMMA & 4 ORS.	S PRANATHI	D RAGHAVA REDDY D KODANDARAMI REDDY	YSR KADAPA
5	MACMA/1947/2009 (OP/61/2007)	DOKUU SAROJINI Vs VATTIPROLU RAJESH	NARASIMHA RAO GUDISEVA	A JAYANTHI	KRISHNA
6	WP/13577/2026 IA 1/2026 Direction Petition	CHITTOOR MANGO TRADERS ASSOCIATION REGISTRATION NO.2/26 Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In GP FOR REVENUE	CHITTOOR
<u>DISMISSAL FOR NON PROSECUTION</u>					
7	MACMA/1733/2009 (OP/83/2007)	VAYILA RAMAIAH Vs SMT. T.GOVINDAMMA		A JAYANTHI	PRAKASAM
8	MACMA/89/2010 (OP/579/1998)	MADAPATI YELLA REDDY Vs BURUGU MARY KAMALA & 3 OTHERS	TURAGA SAI SURYA	NARAM NAGESWARA RAO V V N NARASIMHAM	WEST GODAVARI
9	MACMA/375/2010 (OP/352/2007)	THE NEW ASSURANCE COMPANY LTD Vs SMT.KRISHNAMMA	P BHASKAR	S V MUNI REDDY	CHITTOOR
10	MACMA/392/2010 (OP/2/2005)	B.J.SATYANARAYANA & 4 ORS Vs K.KRISHNAPPA & 2 ORS	P SRINIVASULU	MANIMMA MEDIDA	ANANTAPUR
11	MACMA/516/2010 (OP/121/1989)	MAMIDALA SATYAVATHI Vs ADIRIPATI SATYANARAYANA	M LAKSHMANA SARMA	P SATYA MANJULA	EAST GODAVARI
12	MACMA/524/2010 (OP/94/2006)	THE NEW INDIAN ASSURANCE COMPANY LTD. Vs SMT. K.KASTHURI	P BHASKAR	T JANARDHAN RAO	CHITTOOR
13	MACMA/850/2010 (OP/807/2007)	GARRE RAMANA Vs PERIKALA RAMAN	SAI GANGADHAR CHAMARTY	P VENKATA RAO SC For APSRTC	KRISHNA
14	MACMA/1026/2010 (OP/4/2005)	YARRAM KOTESWARAMMA & 4 ORS Vs CH.SOMASEKHAR & ANR	K JANAKIRAMI REDDY	MANOHAR REDDY MALLASANI	PRAKASAM
15	MACMA/1263/2010 (OP/369/2005)	THE NEW INDIA ASSURANCE COMPANY LTD.CHITTOOR TOWN & DIST Vs V.SUSHEELAMMA @ V.M.SUSHEELA CHITTOOR DISTRICT & 7	C PRAKASH REDDY	SURESH KUMAR REDDY KALAVA	CHITTOOR

OTHERS

16	MACMA/1317/2010 (OP/77/2008)	G.RAMACHANDRA REDDY Vs M.RAMANAIAH & 2 ORS	B SUDHAKAR REDDY AND NEERAJA REDDY	CHITTOOR
17	MACMA/1477/2010 (OP/30/2006)	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. VIJAYAWADA Vs SMT. TATINENI LAKSHMI MANOHARAM KRISHNA DIST. & 6 ORS	KOTA SUBBA RAO	KRISHNA

STAYED MATTERS

18.1,18.2 along with 18

18	AS/2233/1996 (OS/268/1981) IA 1/1996(CMP 13867/1996) IA 1/1997(CMP 5494/1997) IA 1/1998(CMP 5548/1998) IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	NARLAPATI PUNNAMMA Vs B.NARASIMHA RAO & ANOTHER	P V R SHARMA P RAJASEKHAR	VENKATA RAMA RAO KOTA V PARABRAHMA SASTRI	GUNTUR
18.1	AS/4174/2004	B.JANIKAMMA Vs B.NARASIMHA RAO AND 5 OTHERS	RAMA CHANDRA RAO GURRAM	P V R SHARMA CH GAYATHRI V PARABRAHMA SASTRI	GUNTUR
18.2	AS/640/2005 (OS/60/1979) IA 1/1996(CMP 10992/1996) IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	GARLAPATI PUNNAMMA Vs RANGARAJU HEMALATHA	P V R SHARMA	K B R KRISHAN MURTHY VENKATA RAMA RAO KOTA V PARABRAHMA SASTRI P RAJASEKHAR N SUBBA RAO	GUNTUR
19	AS/277/1998 (OS/201/1989)	SMT.ALAMURI LAKSHMIRAJYAM AND 5 OTHERS Vs SMT.KANAGALA SURYABHAVANI AND 4 OHTERS	SUBRAHMANYAM KURELLA	T S R PRASAD VENKATESWARA RAO GUDAPATI	WEST GODAVARI
20	AS/1573/1998 (OS/110/1998) IA 1/2018 Condone Delay Petition IA 2/2018 Set Aside Abatement IA 3/2018 L R Petition IA 4/2018 Condone Delay Petition IA 5/2018 Set Aside Abatement IA 6/2018 L R Petition IA 1/2019 Condone Delay Petition IA 2/2019 Set Aside Abatement IA 3/2019 L R Petition	N.SRINIVASULU NAIDU Vs N.MUNEENDRA NAIDU & 12 OTHERS	K S GOPALA KRISHNAN	S V MUNI REDDY	CHITTOOR
21	AS/1694/1998 (OS/139/1989) IA 2/1998(CMP 62366/1998)	P.VENKATESWARA RAO Vs B.DURGAMAMBA	P V A PADMANABHAM	A P VENUGOPAL Y ANUPAMA DEVI	KRISHNA

IA 3/2015(ASMP 6618/2015)
 Condone Delay Petition
 IA 4/2015(ASMP
 12655/2015)
 Condone Delay Petition

22.1 along with 22

22	AS/643/1999 IA 1/2011(ASMP 16226/2011) Condone Delay Petition	A.KOTIREDDY Vs ALLA SUJATHA AND 3 OTHERS	B NALIN KUMAR	K S RAHUL	GUNTUR
22.1	AS/644/1999 (OS/193/1992)	A. BASAVA PUNNAMMA Vs A. SUJATHYA	K S RAHUL	B NALIN KUMAR P A SESHU Y KRISHNA REDDY	GUNTUR
23	AS/1336/1999 (OS/101/1987) IA 1/1996(CMP 7937/1996) IA 2/1996(CMP 7938/1996)	MR.KODURU JANAKIMANI REDDY Vs KODURU KALPALATHA & ANR	P GANGA RAMI REDDY	M V SURYANARAYANA	SPS NELLORE
24	AS/2496/1999 (OS/115/1989)	A. NARAYANA REDDY (DIED) PER LRS A- 2 TO 10 Vs P. RAJESWARAMMA	O M R LAW FIRM	PILLIX LAW FIRM	ANANTAPUR
25	AS/2683/1999 (OS/152/1990) IA 2/2014(ASMP 2452/2014) Set Aside Petition IA 3/2014(ASMP 2453/2014) L R Petition IA 5/2014(ASMP 2455/2014) Set Aside Petition IA 6/2014(ASMP 2456/2014) L R Petition	M. RAMBABU Vs K. VENKATARATNAM	Y V ANIL KUMAR	VL N G K MURTHY PUTREVU PRABHAKAR	WEST GODAVARI
26	AS/2948/1999 IA 1/1999(CMP 26192/1999) IA 1/2011(ASMP 623/2011) Direction Petition IA 1/2014(ASMP 1216/2014) Fix an Early Date IA 1/2025 Condone Delay Petition IA 2/2025 Set Aside Abatement IA 3/2025 L R Petition	L.KUSUMAKUMARI AND ANOTHER Vs A.KANAACA DURGAMBA AND 16 OTHERS	P V R SHARMA	O MANOHER REDDY	KRISHNA
27	AS/163/2000 (OS/144/1991) IA 1/2000(CMP 1284/2000) IA 1/2018 Direction Petition	PERICHERLA VENKATA RAMABHADRI RAJU & 2 ORS Vs PERICHERLA SEETHA MAHALAXMI & 2 ORS.	M RAJAMALLA REDDY K R KOTESWARA RAO	I SREE RAMA MURTHY	WEST GODAVARI
28	AS/450/2000 (OS/25/1986) IA 1/2000(CMP 3869/2000) IA 1/2001(CMP 21126/2001) IA 1/2012(ASMP 14317/2012) L R Petition	ADAPA SUBBA RAO Vs MULLAPUDI SRINIVASA CHAKRAVARTHI	D SUDARSHAN REDDY POLISETTY RADHA KRISHNA	T V S PRABHAKARA RAO KURITI BHASKARA RAO	EAST GODAVARI
29	AS/1032/2000 (OS/2/1984)	GUTHA RAMALAKSHMAMMA (DIED) PER LRS A- 2 TO 5 Vs GUPTHA CHENGAIH NAIDU (DIED) PER LRS RR- 2 TO 4	M R S SRINIVAS	K SANKARAYYA DEVINENI RADHA RANI	YSR KADAPA

30	AS/1662/2000 (OS/65/1987) IA 1/2002(CMP 11675/2002) IA 2/2002(CMP 44572/2002) Vacate Stay Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	MALLEM ACHAMMA Vs K. ACHAMMA	N PRAMOD	R RADHA KRISHNA REDDY M VENKATA RAMANA REDDY	CHITTOOR
31	AS/1950/2000 (OS/176/1984) IA 1/2003(CMP 30572/2003) Direction Petition	T.SIDDAMMA VENGAMVARIPALLE CHITTOOR&ANR Vs T.GANGIREDDY MADANAPALLE&5 ORS	V B SUBRAHMANYAM	N PRAMOD	CHITTOOR
32	AS/2589/2000 (OS/38/1986) IA 1/2000(CMP 12254/2000) IA 2/2000(CMP 19016/2000) IA 1/2001(CMP 4686/2001) IA 5/2011(ASMP 15830/2011) L R Petition	KOSARAJU VENKATESWARLU(DIED) PER LR A 2 & 4 Vs KANTU SUBBAYYA (DIED)	N SUBBA RAO	B ADINARAYANA RAO MUDDANA KOTESWARA RAO SRINIVASA RAO BODDULURI	GUNTUR
33	AS/3246/2000 (OS/69/1987) IA 1/2017(ASMP 464/2017) Condone Delay Petition IA 2/2017(ASMP 465/2017) Set Aside Abatement IA 3/2017(ASMP 466/2017) L R Petition IA 4/2017(ASMP 467/2017) Condone Delay Petition IA 5/2017(ASMP 468/2017) Set Aside Abatement IA 6/2017(ASMP 469/2017) L R Petition IA 8/2017 L R Petition IA 9/2017 Condone Delay Petition IA 10/2017 Set Aside Petition IA 11/2017 L R Petition IA 12/2017 Set Aside Petition IA 13/2017 Condone Delay In DCF IA 14/2017 L R Petition IA 15/2017 Condone Delay Petition IA 16/2017 Set Aside Petition	K.HANUMAKKA & 16 ORS. Vs KAVALI DEVAMMA ANR	O MANOHER REDDY	G RAJKUMAR AEQUITASJURIS LAW FIRM	ANANTAPUR
<u>FOR COMPLIANCE</u>					
34	CC/1512/2026 (WP/14153/2018)	K.VALLABHA RAO Vs MEDISETTY SRINIVASA RAO	A K KISHORE REDDY	K SRINIVASA PRASAD	EAST GODAVARI
<u>FOR ADMISSION</u>					
35	CC/3828/2026 (WP/23167/2020)	OBULAPURAM PARAMA SIVA REDDY Vs L SUBBARAYUDU	S V MUNI REDDY		CHITTOOR
<u>FINAL HEARING</u>					
36	MACMA/154/2010 (OP/1274/2007)	SMT. NIMMAKAYALA SITA MAHALAKSHMI	K V JANARDHAN RAO	ELEVATED AS JUDGE	VISAKHAPATNAM

		VISAKHAPATNAM & 2 OTHERS Vs S.ANJI BABU VISAKHAPATNAM AND 2 OTHERS			
37	MACMA/761/2010 (OP/578/2009) IA 2/2010(MACMAMP 14858/2010) Condone Delay Petition	GUNJI RAMANA Vs K. RATNAKUMAR	B PARAMESWARA RAO	DR SASTRY JANDHYALA	GUNTUR
38	MACMA/901/2010 (OP/124/2006)	NEW INDIA ASSURANCE COMPANY LIMITED Vs SMT.ADUSUMILLI YASHODA & 3 ORS	K SUBRAHMANYAM	M S R SUBRAHMANYAM	VISAKHAPATNAM
39	MACMA/1059/2010 (OP/821/2008) IA 2/2010(MACMAMP 22069/2010) Condone Delay Petition	KURRA CHINIAIAH Vs SHAIK JOHN BASHA	B PARAMESWARA RAO		GUNTUR
40	MACMA/1064/2010 (OP/144/2004)	THE NATIONAL INSURANCE COMPANY LIMITED Vs BONU LAKSHMI DECEASED 6 ORS	V VEERABHADRA CHARY	G RAMA GOPAL MANIMMA MEDIDA	VISAKHAPATNAM
41	MACMA/1126/2010 (OP/127/2008)	THE APSRTC HYDERABAD Vs KOTAJONDA PARVATHAMMA & 6 ORS KADAPA DISTRICT	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	MAHADEVA KANTHRIGALA T V P SAI VIHARI	YSR KADAPA
42	MACMA/1147/2010 (OP/604/2006)	GODHUMA SAROJA & ANR KADAPA DISTRICT Vs K. MOHAN REDDY & ANR ANANTAPUR DISTRICT	G ALLABAKASH	CHALLA SRINIVASA REDDY	YSR KADAPA
43	MACMA/1197/2010 (OP/451/2008)	PETLURI YEDUKONDALU Vs THE VICE-CHAIRMAN AND MANAGING DIRECTOR	NUTHALAPATI KRISHNA MURTHY	P VENKATA RAO SC For APSRTC	PRAKASAM
44	MACMA/1291/2010 (OP/1288/2008) IA 2/2010(MACMAMP 27944/2010) Condone Delay Petition	GUDURU MALLIKARJUNA RAO Vs KONERU POORNACHANDRA RAO	B PARAMESWARA RAO		GUNTUR
45	MACMA/1502/2010 (OP/59/2007) IA 4/2010(MACMAMP 31019/2010) Condone Delay Petition	UNITED INDIA INSURANCE COMPANY LIMITED ANANTAPUR. Vs MOOLA MAHALAKSHMI AND 6 OTHERS	S A V RATNAM	K SWARNA SESHU	ANANTAPUR
46	MACMA/1591/2010 (OP/13/2006) IA 3/2010(MACMAMP 3224/2010) Vacate Stay Petition	THE NEW INDIA ASSURANCE CO.LTD.ARUNDLPET GUNTUR Vs GARISA VENKAIAH GUNTUR AND 3 OTHERS	AMANCHARLA SATISH BABU	SRICHARAN TELAPROLU	GUNTUR
47	MACMA/1626/2010 (OP/1098/2007)	A.P.STATE ROAD TRANSPORT CORPORATION Vs MONDITHOKA NAGA MANI & 4 OTHERS	P VENKATA RAO SC For APSRTC	B PARAMESWARA RAO	GUNTUR
48	MACMA/1638/2010 (OP/17/2007) IA 2/2010(MACMAMP	MELAM BALAKOTAMMA & 2 ORS Vs	S LAKSHMINARAYANA REDDY	I MAAMU VANI C PRAKASH REDDY	PRAKASAM

	36635/2010) Condone Delay Petition	KAMEPALLI SESHIAH & ANR			
49	MACMA/1644/2010 (OP/106/2007)	M/S.UNITED INDIA INSURANCE COMPANY LIMITED Vs BOYA SIRIGERI RUDRAMMA & 3 ORS	SRINIVASA RAO KATAKAMSETTY	G SRAVAN KUMAR	KURNOOL
50	MACMA/1651/2010 (OP/5/2003)	VERAMACHANENI VENKATA SIVA PITCHESWARA RAO Vs T.NAGESWARA RAO & 3 ORS	KUNUKU DURGA PRASAD	V VEERABHADRA CHARY	GUNTUR
51	MACMA/1723/2010 (OP/402/2007)	THE A.P.S.R.T.C. REP.BY CHAIRMAN & M.D. MUSHIRABAD HYD Vs MORE KRISHNAVENI ONGOLE DISTRICT AND 3 OTHERS	P VENKATA RAO SC For APSRTC	M RAMALINGESWARA REDDY	PRAKASAM
52	MACMA/1745/2010 (OP/35/2008)	TORATI ARVALAMMA & 4 ORS Vs N.RUDRA MURTHY & ANR	UDAYA BHASKARA RAO PECHETTI		EAST GODAVARI
53	MACMA/1754/2010 (OP/153/2005)	SRI N. VENKATA RAO VIS. Vs SMT. PEGADA PADMAVATHI VIS. & 4 OTS	POCHAIH DORISHETTI		VISAKHAPATNAM
54	MACMA/1758/2010 (OP/447/2001)	UNITED INDIA INSURANCE COMPANY LIMITED Vs CHILLAKURU POLAMMA & 4 ORS	VIJAYA KUMAR POTTURI	M RAVINDRA	SPS NELLORE
55	MACMA/1762/2010 (OP/147/2006)	M. RAMA KRISHNAIAH CHITTOOR DISTRICT & ANO Vs G. SEKHAR CHITTOOR & ANO	P JAGADISH CHANDRA PRASAD	N J SUNIL KUMAR	CHITTOOR
56	MACMA/1790/2010 (OP/27/2008) IA 4/2010(XOBJ 46253/2010) Vacate Stay Petition	THE NEW INDIA ASSURANCE CO. LTD. WARANGAL Vs DATLA HYMA VIS. & 6 OTS	KOTA SUBBA RAO	LAKSHMIKANTH REDDY DESAI S V R SUBRAHMANYAM	VISAKHAPATNAM
57	MACMA/1840/2010 (OP/433/2007)	THE DIVISIONAL MANAGER Vs T. SRINIVASULU & 3 OTHERS	P RAJASEKHAR	RAVI SHANKAR JANDHYALA S V GOVARDHAN REDDY	KURNOOL
58	MACMA/1889/2010 (OP/788/2008)	MANTRI SATYAVATHI AND 3 OTHERS Vs P.VENKATESWARA SHARMA	B PARAMESEWARA RAO	A B LALITHA GAYATHRI K SUBRAHMANYAM	GUNTUR
59	MACMA/1899/2010 (OP/455/2008)	CHITTEMREDDI PEDDA PARVATHAMMA & 3 OTHERS Vs M. SHYAM SUNDARA REDDI & ANOTHER	ELEVATED AS JUDGE		ANANTAPUR
60	MACMA/1931/2010 (OP/286/2004) IA 1/2026 Permission Petition	SARVAREDDY ANURADHA & 4 OTHERS Vs K. BALAJI & ANOTHER	SIVAPRASAD REDDY VENATI	SRINIVASA RAO VUTLA	SPS NELLORE
61	MACMA/1937/2010	A.P.S.R.T.C. HYD.	W V S RAJESWARI	K RATHANGA PANI	KURNOOL

	(OP/33/2009)	Vs G. MUNEYIA & 2 OTHERS		REDDY	
62	MACMA/1942/2010 (OP/1098/2005)	BODASINGI KRISHNA & ANR Vs M.APPANNA & 3 ORS	VENKATESWARA RAO GUDAPATI	M VISWANADHAM GP FOR ARBITRATION	VIZIANAGARAM
63	MACMA/21640/2011/ (Filing No.) IA 1/2011(MACMAMP 2275/2011) Condone Delay Petition	THE COMMANDANT AND 2 OTHERS Vs BODASINGI KRISHNA AND 2 OTHERS	GP FOR ARBITRATION		VIZIANAGARAM
64	MACMA/1971/2010 (OP/353/2008)	THE VICE CHAIRMAN & MD APSRTC HYD AND ANOTHER Vs GANDAM DEVASAYAM AND ANOTHER	P VENKATA RAO SC For APSRTC	NUTHALAPATI KRISHNA MURTHY	PRAKASAM
65	MACMA/2034/2010 (OP/144/2006)	UNITED INDIA INSURANCE CO.LTD. Vs SYED SHAIKSHAVALI & 3 OTHERS	S PRANATHI	G SRAVAN KUMAR	KURNOOL
66	MACMA/2084/2010 (OP/466/2008)	GAMPALA CHANTIBABU @ CHANTIYYA @ CHANTI & 2 ORS Vs DADI SATYANARAYANA @ SATIBABU & 3 ORS	N SIVA REDDY	TURAGA SAI SURYA I MAAMU VANI A JAYANTHI	EAST GODAVARI
67	MACMA/2087/2010	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs B.BHAGYALAKSHMI & 2 OTHERS	V AJAYAKUMAR	A CHANDRAIHA NAIDU	CHITTOOR
68	MACMA/2097/2010 (OP/57/2008)	M/S. THE NEW INDIA ASSURANCE COMPANY LIMITED Vs JUJARE JAYANTHI AND 4 OTHERS	A JAYANTHI	A VARALAKSHMI V L SURENDRA	KURNOOL
69	MACMA/2105/2010 (OP/8/2006)	UNITED INDIA INSURANCE COMPANY LTD. Vs RAMAVATH SAROJA BAI	S PRANATHI	K SRINIVAS M KARIBASAIHA	ANANTAPUR
70	MACMA/1471/2011 (OP/117/2005)	THE ORIENTAL INSURANCE COMPANY LTD. CHITTOOR Vs R. MUNUSWAMY & 5 OTHERS	V DURGA	T JANARDHAN RAO	CHITTOOR
71	MACMA/1495/2011 (OP/559/2008)	THE NEW INDIA ASSURANCE COMPANY LTD. ANANTAPUR DIST. Vs RASAM BALA TIRUMALAMMA & 7 OTHERS	C PRAKASH REDDY	M RAMALINGESWARA REDDY	PRAKASAM
72	MACMA/1528/2011 (OP/1/2007) IA 3/2011(XOBJ 39145/2011) Petition for Grounds	M/S THE NATIONAL INSURANCE COMPANY LIMITED TIRUPATHI Vs POOJARI SRIDEVI AND 4 OTHERS	N RAMA KRISHNA	T NAGARJUNA REDDY V R REDDY KOVVURI	CHITTOOR
73	MACMA/1541/2011 (OP/115/2008)	K. NAGA SUBBA REDDY Vs KONASANI RAMALAKSHUMMA AND 5 OTHERS	V R REDDY KOVVURI U RAMANJANEYULU	R K SURI	YSR KADAPA

74	MACMA/2915/2011 (OP/566/2004) IA 1/2023 Leave Petition	KONDURU KAMAKSHAMMA NELLORE DIST. & 3 OTHERS Vs DUVVURU YUGANDHAR @ SEENU & ANOTHER	M S R CHANDRA MURTHY A JAYANTHI	SPS NELLORE
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COURT NO. 23**THE HONOURABLE DR JUSTICE VENKATA JYOTHIRMAI PRATAPA****To be Heard on Thursday The 8th day of October 2026(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST-1)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (AGRICULTURE)</u>					
75.1 along with 75					
75	WP/12267/2020 IA 1/2020 Direction Petition IA 2/2020 Direction Petition IA 3/2020 Stay Petition IA 4/2020 Direction Petition IA 1/2021 Vacate Stay Petition	VEDA SEED SCIENCES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	DANDUGULA SATYA SIVA DARSHAN	GP FOR AGRICULTURE ADDL ADVOCATE GENERAL ADDL ADVOCATE GENERAL (AP)	GUNTUR
75.1	WP/12767/2020 IA 1/2020 Direction Petition IA 2/2020 Suspension Petition IA 1/2021 Vacate Stay Petition	VEDA SEED SCIENCES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	DANDUGULA SATYA SIVA DARSHAN	GP FOR AGRICULTURE ADDL ADVOCATE GENERAL ADDL ADVOCATE GENERAL (AP)	GUNTUR
76.1 along with 76					
76	WP/17882/2026 IA 1/2026 Direction Petition	SHAIK JEELANI Vs THE STATE OF ANDHRA PRADESH	S S BHATT	GP FOR AGRICULTURE	YSR KADAPA
76.1	WP/6257/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition IA 1/2026 Leave Petition	SHAIK JEELANI Vs THE STATE OF AP	S S BHATT	GP FOR AGRICULTURE N PRAMOD	CHITTOOR
77.1,77.2,77.3,77.4,77.5,77.6 along with 77					
77	WP/20740/2026 IA 1/2026 Direction Petition	M/S. MUSTARD INDIA CORPORATION Vs THE STATE OF ANDHRA PRADESH	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	GUNTUR
77.1	WP/25470/2022 IA 1/2022 Direction Petition	THE PRODDATUR DHANIA MERCHANT ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	V NITESH	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	YSR KADAPA
77.2	WP/27130/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	SRI GAYATRI TRADERS Vs THE STATE OF AP	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees GP FOR AGRICULTURE	PRAKASAM
77.3	WP/27132/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	M/S. LAKSHMI GANAPATI TRADERS Vs THE STATE OF ANDHRA PRADESH	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees GP FOR AGRICULTURE	PRAKASAM
77.4	WP/7228/2026 IA 1/2026 Stay Petition	AMARTYA GROUP Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	CHITTOOR

77.5	WP/9240/2026 IA 1/2026 Stay Petition	BLUEJAY NUTS PVT LTD Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	CHITTOOR
77.6	WP/19481/2026 IA 1/2026 Direction Petition	M/S VEERANJANEYA TRADERS Vs THE STATE OF ANDHRA PRADESH	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees	KRISHNA
78	WP/23983/2026 IA 1/2026 Direction Petition	THUMMALURU VEERA BHASKARA REDDY Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR AGRICULTURE	YSR KADAPA
79.1 along with 79					
79	WP/24429/2026 IA 1/2026 Suspension Petition	SRI SAI TREDERS Vs THE STATE OF ANDHRA PRADESH	HIMA BINDU DRAKSHARAM	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees DAGGUPATI NAGA VENKATA RATHNA PRAKASH GP FOR REVENUE SRINIVASA RAO NARRA	GUNTUR
79.1	WP/4929/2026 IA 1/2026 Suspension Petition	SRI SAI TRADERS Vs THE STATE OF AP	HIMA BINDU DRAKSHARAM	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees GP FOR REVENUE	GUNTUR
80	WP/26965/2026 IA 1/2026 Direction Petition	GONUGONDLA VIJAY KUMAR Vs THE STATE OF ANDHRA PRADESH	G PADMAVATHI SRINIVAS	GP FOR AGRICULTURE Gangisetty Rajeswara rao Standing Counsel For Agricultural Marketing Committees GP FOR REVENUE	ANANTAPUR
81	WP/27641/2026 IA 1/2026 Direction Petition	BODAPUDI PARVATHIDEVI Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR AGRICULTURE GP FOR GENERAL ADMINISTRATION	WEST GODAVARI
82	WP/29019/2026 IA 1/2026 Direction Petition	BOYA RAMANJINI Vs THE STATE OF ANDHRA PRADESH	N NANDA KISHORE	GP FOR AGRICULTURE tom	KURNOOL
<u>ADMISSION (Forest)</u>					
83	WP/25416/2012 IA 1/2012(WPMP 32392/2012) Direction Petition IA 2/2024 Leave Petition IA 3/2024 Leave Petition	M.ASIF ALI KARNAKATA STATE & 3 OTHERS Vs SECY REVENUE DEPT HYDERABAD & 4 OTHERS	O MANOHER REDDY	GP FOR FORESTS GP FOR REVENUE GP FOR ASSIGNMENT (AP) GP FOR FORESTS	ANANTAPUR
84	WP/39043/2016 IA 1/2016(WPMP 48116/2016) Direction Petition	GLOW WIDE TRADE WINGS Vs STATE OF ANDHRA PRADESH	K S MURTHY	GP FOR FORESTS (TG) ADDL ADVOCATE GENERAL SIVA SANKARA RAO BORRA THE ADVOCATE GENERAL	KRISHNA
85	WP/47315/2018 IA 1/2018 Direction Petition	P. RAMAKRISHNA Vs STATE OF ANDHRA PRADESH	K S MURTHY	GP FOR FORESTS (AP) GP FOR LAND ACQUISITION GP FOR IRRRI AND CAD T NIRANJAN Deputy Solicitor General of India GP FOR SOCIAL WELFARE GP FOR REVENUE	WEST GODAVARI

86	WP/12158/2019 IA 1/2019 Direction Petition	DASARI BABU RAO Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR FORESTS (AP) GP FOR REVENUE	SPS NELLORE
87	WP/4107/2020 IA 1/2020 Direction Petition IA 1/2021 Extension Petition IA 1/2026 Leave Petition	BHUKYA MANTRU NAIK Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU POSANI	GP FOR FORESTS (AP) GP FOR SOCIAL WELFARE THE ADVOCATE GENERAL	GUNTUR
88.1,88.2,88.3 along with 88					
88	WP/10106/2020 IA 1/2020 Suspension Petition IA 1/2021 Vacate Stay Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition IA 3/2026 Leave Petition	MANEPALLI CHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	K SARVA BHOUMA RAO	GP FOR FORESTS GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY GP FOR REVENUE GP FOR REVENUE	EAST GODAVARI
88.1	WP/13381/2020 IA 1/2020 Direction Petition IA 2/2020 Suspension Petition IA 1/2021 Vacate Stay Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	P SANYASAMMA Vs STATE OF AP	K VENKATA SUBBAIAH	GP FOR FORESTS GP FOR REVENUE GP FOR MINES AND GEOLOGY	EAST GODAVARI
88.2	WP/14892/2020 IA 1/2020 Direction Petition IA 1/2021 Vacate Stay Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	THE VIJAYA GIRIJANA QUARRY Vs THE STATE OF ANDHRA PRADESH	NAUMENE SURAPARAJ KARLAPALEM	GP FOR FORESTS GP FOR REVENUE GP FOR MINES AND GEOLOGY	KRISHNA
88.3	WP/22846/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition IA 3/2026 Leave Petition IA 4/2026 Leave Petition	DR K K VV V SATYANARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	SRIMAN	GP FOR FORESTS GP FOR MINES AND GEOLOGY GP FOR REVENUE K SARVA BHOUMA RAO	EAST GODAVARI
89	WP/13696/2021 IA 1/2021 Direction Petition IA 2/2021 Implead Petition IA 3/2021 Vacate Stay Petition	NAKKALA RAMANAMMA Vs THE STATE OF ANDHRA PRADESH	G RAMACHANDRA REDDY	GP FOR FORESTS K S MURTHY GP FOR REVENUE	SPS NELLORE
90	WP/14520/2022 IA 1/2022 Direction Petition IA 3/2022 Vacate Stay Petition IA 4/2022 Vacate Stay Petition IA 5/2022 Vacate Stay Petition	KANUPURU RAJAMMA DIED AS PER LRS P7 AND P8 Vs THE STATE OF ANDHRA PRADESH	SS RAMA KRISHNA PRASAD	GP FOR REVENUE PILLIX LAW FIRM GP FOR FORESTS (AP)	CHITTOOR
91	WP/19762/2023 IA 2/2023 Stay Petition IA 1/2026 Amendment Petition	MATTA SRINIVAS Vs THE STATE OF AP	K J V N PUNDAREEKAKSHUDU	GP FOR FORESTS GP FOR REVENUE	WEST GODAVARI

92	WP/7605/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Leave Petition	KETAVATHU BILIYA NAIK Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR FORESTS GP FOR HOME GP FOR SOCIAL WELFARE GP FOR REVENUE	GUNTUR
93	WP/13109/2024 IA 1/2024 Direction Petition IA 2/2024 Miscellaneous Petition	AMBATI LAVA RAJU Vs THE STATE OF ANDHRA PRADESH	BANKA NAGESWARA RAO	GP FOR FORESTS GP FOR REVENUE	KRISHNA
94	WP/15058/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	SATYA SWARUPINI PRATDHANA MANDIRAM SANGAM Vs THE STATE OF AP	B.ABHAY SIDDHANTH MOOTHA	GP FOR FORESTS GP FOR FORESTS	VISAKHAPATNAM
95	WP/19046/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition	KADARASI RAKSHANA KUMAR Vs THE STATE OF ANDHRA PRADESH	G.SAI LOCHAN	GP FOR FORESTS	VISAKHAPATNAM
96	WP/23778/2025 IA 1/2025 Direction Petition	N. PREMA Vs THE STATE OF ANDHRA PRADESH	VALLEPU JAGADEESH	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP FOR FORESTS	CHITTOOR
97	WP/25476/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	DHARAVATHU KRISHNA Vs THE STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR FORESTS GP FOR REVENUE GP FOR FORESTS	KRISHNA
98	WP/26267/2025 IA 1/2025 Direction Petition	KAKATIYA CEMENT SUGAR AND INDUSTRIES LIMITED Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR FORESTS GP FOR MINES AND GEOLOGY	KRISHNA
99	WP/27976/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	SRI KOWSHIK CONSTRUCTIONS Vs THE STATE OF AP	M SIVA KUMAR	GP FOR FORESTS GP FOR FINANCE PLANNING GP FOR FORESTS	KURNOOL
100	WP/31846/2025 IA 1/2025 Direction Petition	SOMELI RAMA RAO Vs THE STAE OF AP	ELURU SESA MAHESH BABU	GP FOR FORESTS GP FOR REVENUE	VISAKHAPATNAM

101.1,101.2,101.3 along with 101

101	WP/34727/2025 IA 1/2025 Stay Petition	EGALA CHINNA KONDAIAH Vs THE STATE OF ANDHRA PRADESH	V SURENDRA REDDY	GP FOR FORESTS GP FOR GENERAL ADMINISTRATION GP FOR REGISTRATION AND STAMPS GP FOR REVENUE CHIEF NOTE CASE	VISAKHAPATNAM
101.1	WP/15339/2019 IA 1/2019 Direction Petition IA 2/2019 Implead Petition IA 3/2019 Vacate Stay Petition IA 1/2021 Implead Petition IA 1/2025 Permission Petition IA 2/2025 Direction Petition IA 3/2025 Amendment Petition	MEKALA VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR RAMESH BABU TATAPUDI	GP FOR REVENUE (AP) VENKATESWARA RAO GUDAPATI N SUBBA RAO	VISAKHAPATNAM

101.2	WP/16707/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition IA 3/2025 Direction Petition	EGALA NAGABUJJI Vs THE STATE OF ANDHRA PRADESH	V SURENDRA REDDY	GP FOR FORESTS GP FOR GENERAL ADMINISTRATION RAMESH BABU TATAPUDI GP FOR REVENUE	VISAKHAPATNAM
101.3	WP/16708/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition IA 3/2025 Direction Petition	ALLURI SARASWATHI Vs THE STATE OF AP	V SURENDRA REDDY	GP FOR FORESTS GP FOR GENERAL ADMINISTRATION RAMESH BABU TATAPUDI GP FOR REGISTRATION AND STAMPS GP FOR REVENUE	VISAKHAPATNAM
102.1 along with 102					
102	WP/36671/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	KORIKANA NAGARAJU Vs THE STATE OF ANDHRA PRADESH	MADHU SUDHAN P	GP FOR FORESTS GP FOR REVENUE GP FOR FORESTS	VISAKHAPATNAM
102.1	WP/34834/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition IA 2/2026 Vacate Stay Petition	K. SUNDARA RAMA RAJU Vs STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR TOURISM(AP) GP FOR REVENUE (AP) GP FOR REVENUE GP FOR FORESTS	VISAKHAPATNAM
103	WP/2922/2026 IA 1/2026 Direction Petition	SRI VIJETHA ENTERPRISES Vs MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE (MOEFCC)	T SREEDHAR	GP FOR MINES AND GEOLOGY GP FOR FORESTS	SPS NELLORE
104	WP/3164/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	TAKKILAPATI TIRUPALU Vs THE STATE OF AP	CHAVA BHAVANA CHOWDARY	GP FOR REVENUE GP FOR HOME GP FOR FORESTS	CHITTOOR
105	WP/9326/2026 IA 2/2026 Direction Petition IA 3/2026 Implead Petition	C CHINNA REDDY Vs THE STATE OF ANDHRA PRADESH	T N M RANGA RAO	GP FOR FORESTS ANNAMNEEDI BALAKRISHNA GP FOR SOCIAL WELFARE GP FOR REVENUE	EAST GODAVARI
106	WP/16820/2026 IA 1/2026 Direction Petition IA 3/2026 Direction Petition IA 6/2026 Stay Petition	M/S PANYAM CEMENTS AND MINERAL INDUSTRIES LIMITED Vs THE UNION OF INDIA	CKR ASSOCIATES	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) GP FOR MINES AND GEOLOGY GP FOR FORESTS	KURNOOL
107	WP/18739/2026 IA 1/2026 Direction Petition	NANDIMANDALAM NARAYANA RAJU Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR REVENUE GP FOR FORESTS	YSR KADAPA
108	WP/18849/2026 IA 1/2026 Direction Petition	GOLI SARATH BABU ALIAS SARATH REDDY Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR FORESTS GP FOR REVENUE	WEST GODAVARI
109.1 along with 109					
109	WP/19059/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	THUMMALA SANKURAMMA Vs THE STATE OF ANDHRA PRADESH	K VENKATESH	GP FOR FORESTS K S MURTHY ASSOCIATES GP FOR REVENUE	WEST GODAVARI

109.1	WP/12844/2016 IA 1/2016(WPMP 16096/2016) Direction Petition IA 1/2025 Leave Petition	S. VENKATESWAR RAO & 9 ORS. Vs PRL. SECY. REV. DEPT. & 6 ORS.	K VENKATESH	GP FOR REVENUE (AP) GP FOR FORESTS	WEST GODAVARI
110	WP/20642/2026 IA 1/2026 Direction Petition	MOHAMMED KHADEER BAIG Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR FORESTS	KURNOOL
111	WP/21162/2026 IA 1/2026 Direction Petition	RAVADA RAMULAMMA Vs THE STATE OF ANDHRA PRADESH	SIMHACHALAM KARUKOLA	GP FOR FORESTS GP FOR REVENUE GP FOR FORESTS	VISAKHAPATNAM
112	WP/22090/2026 IA 1/2026 Direction Petition	RAMIREDDY DWAJA REDDY Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR FORESTS	CHITTOOR
113	WP/23087/2026 IA 1/2026 Direction Petition IA 2/2026 Stay Petition IA 3/2026 Implead Petition	MADATHALA NAGA SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	RAJENDRA C	GP FOR FORESTS SHAIK MOHAMMED ISMAIL K LAXMANA SASTRY GP FOR REVENUE	YSR KADAPA
114	WP/23687/2026 IA 1/2026 Stay Petition IA 2/2026 Suspension Petition	GANDLA CHAKRAPANI Vs THE STATE OF ANDHRA PRADESH	P VENKAIAH NAIDU	GP FOR FORESTS	YSR KADAPA
115	WP/24145/2026 IA 1/2026 Direction Petition	NOOSETTI SIVAIAH Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR FORESTS GP FOR REVENUE	YSR KADAPA
116	WP/29044/2026 IA 1/2026 Direction Petition	SRI BHUKYA DESYA Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI	GP FOR FORESTS tom	KRISHNA
<u>ADMISSION</u>					
117	SA/286/2025 (OS/80/2009) IA 1/2025 Stay Petition	KARRI SADHU RAO Vs VARAKAVI MANIKYAM	P VIJAYA KUMARI	A S C BOSE	VISAKHAPATNAM
118	SA/664/2026 (AS/114/2017) IA 2/2026 Suspension Petition	SATTIRAJU PRASANTHI Vs MANDALA AAPPALANAIDU	P RAJASEKHAR	CHIEF NOTE	VISAKHAPATNAM
119	SA/705/2026 (AS/5/2015) IA 2/2026 Injunction Petition	KANKATALA PUNDARIKAKSHA (DIED PER LRS 2 TO 5) Vs KANKATALA RAMALINGA SWAMY	P RAJASEKHAR	CHIEF NOTE	VISAKHAPATNAM
<u>INTERLOCUTORY</u>					
120	SA/518/2023 (AS/17/2016) IA 3/2023 Stay Petition IA 4/2023 Injunction Petition	C.YASHODA Vs C.CHAKRAPANI	SUNKARA RAJENDRA PRASAD	SRINIVAS BASAVA KARTHIK SHAH M.Subhashini(PARTY IN PERSON)	CHITTOOR

121	AS/3/2024 (OS/12/2012) IA 1/2024 Stay Petition	KOTLA NAGA VENKATA RAMANA SATYANARAYANA Vs ALAPATI ANANTHA LEELAVATHI	I BALA SUBRAHMANYAM	M RADHAKRISHNA A T PRABHAKARA RAO	EAST GODAVARI
122	AS/235/2024 (OS/18/2014) IA 1/2024 Stay Petition	CHINTA SURYANARAYANA Vs CHINTA RAMAKRISHNA	T N M RANGA RAO	DUGGIRALA SUBASH	EAST GODAVARI
123	AS/236/2024 (OS/91/2014) IA 1/2024 Suspension Petition	CHINTA SURYANARAYANA Vs CHINTA RAMAKRISHNA	T N M RANGA RAO	DUGGIRALA SUBASH	EAST GODAVARI
124	AS/239/2024 (OS/90/2014) IA 1/2024 Suspension Petition	CHINTA SURYANARAYANA Vs CHINTA RAMAKRISHNA	T N M RANGA RAO	DUGGIRALA SUBASH	EAST GODAVARI
125	SA/626/2024 (AS/72/2018) IA 2/2024 Stay Petition	CHALLA VENKATA NARAYANA Vs CHALLA RAMAIAH(DIED)	SRINIVASA RAO NARRA	V BABY RANI	KURNOOL
126	SA/234/2025 (AS/45/2018) IA 1/2025 Suspension Petition	AMBUJALAPU SUBBARAO Vs AMBUJALAPU APPAYYAMMA	MADHAVI PRIYA MANTENA	T N M RANGA RAO court	EAST GODAVARI
127	AS/264/2025 (OS/273/2012) IA 2/2025 Direction Petition IA 3/2025 Injunction Petition IA 2/2026 Direction Petition IA 3/2026 Miscellaneous Petition	KASA VARALAKSHMI Vs POTTETI VENKATA RAMANAIAH	C SUBODH	O VENKATA RAJU	SPS NELLORE
128	SA/472/2025 (AS/74/2020) IA 1/2025 Stay Petition IA 1/2026 Extension Petition	PAKALA LOKANATHAM Vs PALAKURU MUTHYALAIAH @ MUTHYALU	CHAMARTHY LEELA SRINNIVASA VARMA	SODUM ANVESHA	CHITTOOR
129	AS/313/2026 (OS/170/2019) IA 2/2026 Direction Petition IA 3/2026 Suspension Petition IA 4/2026 Condone Delay Petition IA 5/2026 Set Aside Abatement IA 6/2026 L R Petition IA 7/2026 Condone Delay Petition IA 8/2026 Set Aside Abatement IA 9/2026 L R Petition	JAMMISSETTI HANMANTHA RAO Vs ISMT.CHINTA SEETA MAHALAKSHMI	N A RAMACHANDRA MURTHY	CHALAMALASETTI ANIL KUMAR	WEST GODAVARI
130	AS/363/2026 (OS/60/1998) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition	LAKKARAJU DURGA SAVITRI Vs KUMMARAMOORU KANAKA DURGAMBA	T.SURYANARAYANA		KRISHNA
131	AS/369/2026 (OS/56/2017) IA 2/2026 Condone Delay Petition	BALLA NIRMALA Vs K. SAKUNTHALAMMA	M.S.BANU PRASAD RAO		CHITTOOR

132	AS/376/2026 (OS/40/2014) IA 1/2026 Stay Petition	RAYAPUREDDY NAGARAJA KUMAR Vs KARNATAPU YASODA	NARASIMHA RAO GUDISEVA	AKULA VAMSI KRISHNA	KRISHNA
133	AS/377/2026 (OS/275/2016) IA 1/2026 Injunction Petition	VEERAMACHINENI BABY SAROJINI DIED Vs VEERAMACHINENI KRISHNA RAO	RAMA KRISHNA KOTA		KRISHNA
134	AS/429/2026 (OS/57/2014) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Amendment Petition	PERURI MANIKYAMBA ALIAS MANI Vs AGRAHARAPU VEERA VENKATA SATYANARAYANA MURTHY	JAMI MADHAVI	G VIJAYA BABU	EAST GODAVARI
135	AS/469/2026 (OS/718/2014) IA 1/2026 Stay Petition	MANUKONDA SATYANARAYANA Vs ANGATI RAMU	MANUKONDA SATYANARAYANA(PARTY IN PERSON)		VISAKHAPATNAM
FINAL HEARING					
136	MACMA/3292/2009 (OP/1418/2006)	KOMMU SUBBAMMA @ SUBBULU Vs G. JAGANNADHA RAJU AND 2 OTHERS	N SUBBA RAO	RAVI SHANKAR JANDHYALA K SATYANARAYAN MURTHY(SC FOR APSRTC)	GUNTUR
137	MACMA/1574/2010 (OP/311/2007)	DHANARASI SUBBAMMA Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	M S R CHANDRA MURTHY	P VENKATA RAO SC For APSRTC	SPS NELLORE
138	MACMA/2352/2011 (OP/67/2007)	KATUMALA PRABHAKAR RAO & ANOTHER Vs A.P.STATE ROAD TRANSPORT CORPN.	A RAJENDRA BABU	P VENKATA RAO SC For APSRTC	GUNTUR
139	MACMA/2548/2011 (OP/1172/2007)	DWARAPUDI RAMA KRISHNA & ANR GUNTUR DISTRICT Vs APSRTC REP BY MD. HYDERABAD	A RAJENDRA BABU	P VENKATA RAO SC For APSRTC	GUNTUR
140	MACMA/2709/2011 (OP/64/2009)	UNITED INDIA INSURANCE COMPANY LIMITED Vs BANDI NARAYANA REDDY AND 3 OTHERS	A JAYANTHI	D SESHASAYANA REDDY	YSR KADAPA
141	MACMA/3004/2011 (OP/318/2009)	M/S IFFCO-TOKIO GENERAL INSURANCE COMPANY LTD. Vs KAMPELLI REDDAPPA & 3 OTHERS	SRINIVASA RAO KAMARAJUGADDA	MAHADEVA KANTHRIGALA SURESH KUMAR REDDY KALAVA	CHITTOOR
142	SA/76/2021 (AS/91/2014)	T. SUBBARAMI REDDY Vs DUGGANDLA RAMI REDDY (DIED)	T V JAGGI REDDY	K NARSI REDDY U RAMANJANEYULU	CHITTOOR